

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2717

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/AGRAHAYANA 24, 1937 (SAKA)

INDO-US PACT ON TERRORISM

2717. SHRI ANANDRAO ADSUL:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI SHRIRANG APPA BARNE:
SHRI DHARMENDRA YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether India and USA has decided to sign a pact to exchange information on terrorists to get access to a U.S. database of 11,000 terror suspects;
- (b) if so, the details thereof;
- (c) whether it is a fact that USA has already finalised such agreements with 30 countries;
- (d) if so, the details thereof;
- (e) whether some security agencies have expressed concern over giving unhindered access to the USA on such sensitive database; and
- (f) if so, the steps taken by the Union Government to address the concerns raised by security agencies in the proposed agreement?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (f) : At the first India-US Strategic and Commercial Ministerial Dialogue, held in Washington DC on 22nd September, 2015, a Joint Declaration on Combating Terrorism was issued. The Declaration identified specific steps to further strengthen counter-terrorism cooperation. The Governments of India and USA have agreed to finalise an agreement to expend intelligence sharing and terrorist watch-list information. However, further details in this matter cannot be disclosed in the interest of national security and friendly relations with foreign country.
